

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

OA-677/2014  
MA-2349/2014

**New Delhi, this the 05th day of May, 2016.**

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Dr. Dalbir Singh (CMO),  
3/79 Sector 2, Rejender Nagar,  
Sahibabad, Ghaziabad,  
Uttar Pradesh.

... Applicant

## Versus

Government of India,  
Through Deputy Secretary,  
Ministry of Health and Family Welfare,  
Department of Health and Family Welfare,  
Nirman Bhawan, New Delhi.  
(By Advocate: Sh. Ashok Kumar) ...

## Respondent

## ORDER (ORAL)

**Hon'ble Mr. Justice Permod Kohli**

The applicant is absent for the last so many dates. There is no appearance today as well.

2. The application is dismissed for default of appearance and non-prosecution.

( Shekhar Agarwal )  
Member (A)

**( Justice Permod Kohli )  
Chairman**

/ns/